## GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO.3117 TO BE ANSWERED ON 06.08.2018

#### SCHEMES FOR BIHAR

### 3117. SHRI MOHD. ASRARUL HAQUE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the schemes being implemented in Bihar for Scheduled Tribes (STs);

(b) the details of the beneficiaries under the above schemes/programmes; and

(c) the steps taken by the Government to ensure effective implementation of various projects meant for STs,

particularly in Bihar and if so, the details thereof?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) & (b) : The details of important schemes being implemented in Bihar for Scheduled Tribes (STs) and number of beneficiaries under these schemes / programmes, where available, is given as under:-

Sl. No	Name of Schemes/ Programmes	Number of Beneficiaries
1	<b>Special Central Assistance to Tribal Sub Scheme (SCA to TSS):</b> It is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population including women and others by providing support for skill development, education, health, sanitation, water supply, livelihood, minor infrastructure etc. It is a flexible scheme and supplements the efforts of the line Ministries/Departments.	Under the Scheme of Special Central Assistance to Tribal Sub Scheme and Article 275(1) of the Constitution, during the last three years, there are 10,720 ST beneficiaries in Skill Development and Entrepreneurship.
2	<b>Grants under Article 275(1) of the Constitution</b> : It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes including women in that State or raising the level of administration of Scheduled Areas therein to that of the rest of the areas of that State. Funds are released towards various sectors such as education, health, agriculture, horticulture, animal husbandry, fisheries, dairy, other income generating schemes and skill development.	
3	<b>Pre Matric Scholarship for ST Students</b> : Applicable to students who are studying in Classes IX – X. Priority is given for girls. Parental income from all sources should be less than Rs.2.00 lakhs per annum. Scholarship of Rs.150/- per month for day scholars and Rs.350/- per month for hostellers is given for a period of 10 months in a year. Scholarship is distributed through the State Government/UT Administration.	During the last four years, there are 48,25,456 ST beneficiaries in the country including Bihar.
4	<b>Post Matric Scholarship for ST Students</b> : Applicable to students who are studying in any recognized course from a recognized institution for which qualification is Matriculation/Class X or above. Priority is given for girls.Parental income from all sources should be less than Rs.2.50 lakhs per annum.Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study	During the last four years, there are 75,57,647 ST beneficiaries in the country including Bihar.

SI. No	Name of Schemes/ Programmes	Number of Beneficiaries
	is paid. Scholarship is distributed through the State Government/UT Administration.	
5	<b>National Overseas Fellowship for ST Students:</b> : Provides financial assistance to selected students to pursue Post Graduation, Ph.D & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups. Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum. Annual maintenance allowance of £9900/-, annual contingency & Eqpt allowance of £1116/-, tuition fees as per actuals and other admissible fees are provided for candidates in United Kingdom. For candidates USA, annual maintenance allowance of \$15400/-, annual contingency & Eqpt allowance of \$1532/-, tuition fees as per actuals and other admissible fees are provided. For candidates in other countries, US dollar or equivalent rate would be applicable. Disbursement of scholarships through the Ministry of External Affairs/ Indian Missions abroad.	During the last four years, there are 72 ST beneficiaries in the country including Bihar.
6	<ul> <li>National Fellowship and Scholarship Scheme for Higher Education of ST Students:</li> <li>(a) Scholarship for Higher Education (earlier known as Top Class Education For St Students): Scholarship is given to ST students for pursuing studies in prescribed courses in any of the 246 institutes of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Priority is given to girls. Total number of scholarships is 1000 per year. Family income from all sources does not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.</li> </ul>	(a) During the last four years, there are 4,592 ST beneficiaries in the country including Bihar.
	(b) Fellowship (earlier known as Rajiv Gandhi National Fellowship) Scheme for ST Students): 750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms, @Rs.25,000/- for JRF and @Rs.28,000/- for SRF.Duration of Fellowship:	(a) During the last four years, there are 6,844 ST beneficiaries in the country including Bihar.
	a.Enrolment of M.Phil.2 yearsb.Ph.D (exclusively)5 years	

(c) Most of the schemes / programmes are demand driven. Proposals from the State Governments including Bihar are received and considered by the Ministry (by Project Appraisal Committee) for release of grant in accordance with the guidelines / norms stipulated under the schemes / programmes. While the implementation is State prerogative and hence, State Governments monitor progress of schemes at various levels, following measures are taken by this Ministry to supervise effective implementation of various projects under the ongoing schemes for tribals:-

(i) Utilization Certificates are insisted upon.

(ii) Progress reports regarding the status of implementation of schemes are obtained.

(iii) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs.

(iv) Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes, and reviewing the physical and financial progress.